

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.179/1996 IN
O.A.NO.1199/96

75

Monday, this the 12th day of February, 2001

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI S.A.T. RIZVI, MEMBER (ADMN)

Pramod Kumar Shukla
Aged about 41 years,
R/O J-3/771, Khirki Extension,
Malviya Nagar, New Delhi.

..Applicant

(By Advocate: Shri J.K.Bali)

VERSUS

1. Shri C.L.Kaw,
Chairman,
Railway Board,
Rail Bhawan, New Delhi-1.
2. Shri I.P.S.Anand,
Divisional Railway Manager,
Delhi Division,
Northern Railway, New Delhi.
3. Shri Mishri Lal,
Senior Station Manager,
New Delhi Railway Station,
Northern Railway,
New Delhi.
4. Shri Om Prakash Gupta,
Chief Ticket Inspector,
New Delhi Railway Station,
Northern Railway,
New Delhi.

....Respondents.

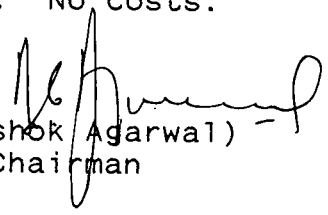
(By Advocate: Shri R.L.Dhawan)

O R D E R (ORAL)

By Hon'ble Shri Justice Ashok Agarwal:

CP 179/1996 in OA-1199/96 is not pressed. The
same is accordingly dismissed as withdrawn. No costs.


(S.A.T.Rizvi)
Member (A)


(Ashok Agarwal)
Chairman

/sunil/